

registration, investigation and prosecution of crimes, including crimes against women, lies with the State Governments and Union Territory Administrations. However, the Union Government attaches highest importance to the matter of prevention and control of crime against women. Ministry of Home Affairs has sent detailed a detailed advisory dated 4th September, 2009 to all State Governments/UTs, wherein they have been, *inter-alia*, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women, improve the quality of investigations, minimize delays in investigations of crime against women, set up 'Crime against Women Cells' in districts, advised to undertake gender sensitization of the police personnel, special women courts and initiate steps for security of women working in night shifts at call centres. Majority of the States/UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila/children help desk' at police station level.

A High-Powered Committee constituted under the Chairmanship of the Home Secretary to examine the issue relating to the review of rape laws has recommended insertion of Section 326A and 326B, Hurt by acid attack in draft "Criminal Law (Amendment) Bill, 2011".

#### **Spurt in smuggling along Indo-Bangla border**

89. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Indo-Bangla Border has registered a spurt in smuggling of cattle and fake currency and also incidents of injuries to BSF personnel after the introduction of policy of maximum restraint and use of non-lethal weapons against smugglers since 2010;

(b) if so, the year-wise details of such incidents during last three years; and

(c) the remedial steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Border Security Force (BSF) is manning 4096.7 Km International Border with Bangladesh. At present, 7 Frontier HQs, 21 Sector HQs and 75 BSF Battalions are deployed on Indo-Bangladesh Border for effective Border Management. The details of seizure of cattle heads, fake Indian Currency Note (FCIN) and injuries to BSF personnel due to attack by smugglers/miscreants along Indo-Bangladesh Border during the last three years, indicating increase in the incidents, are as under:-

Year	Cattle Heads seized (Qty in Nos.)	FCIN seized (Value in Nos.)	Nos. of BSF personnel injured in attack by miscreants.
2009	1,14,790	28,43,390	12
2010	1,01,381	32,26,900	59
2011	1,35,291	44,86,300	147

Vulnerability mapping of the Border Outposts (BOPs), which are sensitive with regard to illegal migration/human trafficking, smuggling of FICN and Phensedyl along Indo-Bangladesh Border have been carried out. These BOPs have been strengthened by developing additional manpower, Special Surveillance Equipment (SSE), vehicles and other infrastructure support.

Meeting at various levels are held with Border Guarding Bangla (BGB) for better border management as per the issues specified in Co-ordinated Border Management Plan (CBMP). Further, conduct of special operations along the borders and frequent visits to border by unit Commandant and other senior Officers, who supervise effective domination of the border.

The Government has also adopted a multi-pronged approach for effective domination and to check trans-border crimes Including illegal cattle trade and etc. on Indo-Bangladesh border. The steps taken in this regard *inter-alia* includes:

- Effective domination of the border by carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the International Border. Riverine segments of IB are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of BSF water wings.
- Construction of fencing, patrol roads, floodlighting and additional Border Out Posts.
- Induction of force multipliers and Hi-Tech surveillance. Constant efforts are being made to procure the latest surveillance equipments for further enhancing the border domination.
- Up-gradation of intelligence network and co-ordination with sister agencies. Conduct of special operations along the border.